

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE**

Special Criminal Cause List Dated 28-09-2020

Sr.no.	Case no.	Name of parties	Next date	stage
1	SC 679/2015	The State of Bhandup Police Station Vs Ajay Suresh Pagare and 6 Ors.		Accd./ statement
2	ABA 933/2018	Sunil Jivaji Naik And 1 Another Vs State Nirmal Nagar Police Station		
3	ABA 1066/2020	Saniya Manoj Shetty And Anr. Vs State Of Vakola Police Station		
4	ABA 1067/2020	Shahista Tuffail Sayyed And 3 Others Vs State Kherwadi Police Station		
5	SC 524/2020	The State of Maharashtra through Mankhurd Police Station, Mumbai Vs Abhishek Ashok Dhumal		

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 29-09-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
1	SC NO.999/2019 Exh 4	The State of Maharashtra - V.B. Nagar Police Station Vs Mohd. Sadiq Mohd. Ali Shaikh		
2	BA 2842/2019	M/s. Ahuja Properties and Developers in Appeal -----19 @ MA 2877-19 @ MA 2878-19 --- Appellant Vs M/s Bright Star Fashion Fabrics and State ----- Respondents		
3	BA 2843/2019	M/s. Ahuja Properties and Developers in Appeal -----19 @ MA 2879-19 Ma 2880-19 --- Appellant Vs M/s Bright Star Fashion Fabri		
4	MA 2878/2019	M/s. Ahuja Properties and Developers in Appeal -----19 @ MA 2877-19 @ BA 2842-19 --- Appellant Vs M/s Bright Star Fashion Fabrics and State ----- Respondents		
5	MA 2880/2019	Developers in Appeal -----19 @ MA 2879-19 BA 2843-19 --- Appellant Vs M/s Bright Star Fashion Fabrics		

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR
COURT 30 SESSIONS JUDGE
Special Criminal Cause List Dated 30-09-2020**

Sr.no.	Case no.	Name of parties	Next date	stage
1	ABA 767/2019	Rajesh Mangaldas Panchal Vs State Nirmal Nagar Police Station		
2	ABA 768/2019	Omprakash Leelaram Jangid Vs State Nirmal Nagar Police Station		
3	ABA 1521/2019	Vijay John Misquitta Vs Niram Nagar Police Station		
4	BA 1916/2020	Riyaz Abdulla Shaikh - Applicant. Vs State- B.K.C Police Station - Respondent.		
5	BA 1917/2020	Hasmuddin Kairuddin Shah - Applicant. Vs State - DCB CID Unit -II -		
6	BA 1924/2020	Abufahad Abbas Shaikh - Applicant. Vs State - B.K.C. Police Station -		

